

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO 2470
TO BE ANSWERED ON 21ST March 2025
MEGA FOOD PARKS SET UP UNDER PMKSY

2470. SHRI NEERAJ DANGI :

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the total number of Mega Food Parks established since the launch of Pradhan Mantri Kisan Sampada Yojana (PMKSY);
- (b) the details of budgetary outlay and expenditure for setting up of Mega Food Parks;
- (c) whether Government has evaluated the results of the scheme, if so, the details thereof; and
- (d) the manner in which Government monitors the effectiveness of PMKSY projects and ensures the efficient utilisation of funds?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries has been implementing Mega Food Parks Scheme (MFPS), a component scheme of Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creating modern infrastructure for the food processing sector along the value chain from farm to market. The Ministry does not set up such projects on its own, it invites Proposals from interested entities/organizations through Expression of Interest (EoI) floated from time to time, in accordance with scheme guidelines. Since inception of the MFP Scheme in 2008, the Ministry has approved 41 MFP projects across the country. Out of this Eight projects have been sanctioned since the launch of Pradhan Mantri Kisan Sampada Yojana (PMKSY) from financial year 2017-18 across the country.

(b): The details of budget allocated and expenditure for setting up of Mega Food Parks for last three years and current year is at **Annexure-I**.

(c): The impact evaluation of the scheme was carried out through third parties in the years 2012, 2014 & 2015 and the last assessment was done in 2020-21. Impact evaluation report had recommended to critically review and relaunch the scheme with significant modifications or to design a new scheme (in consultation with industry and other stakeholders) that complements the existing Mega Food Park projects and accelerates the promotion of food processing sector in the country. The scheme had requirement of at least 50 acres of land, which often was a deterrent in hilly and difficult areas. After taking into account recommendations of many state Governments & Working Group constituted under 12th FC, a new scheme i.e. Creation of Infrastructure for Agro Processing Clusters was launched under PMKSY to develop common infrastructure in relatively smaller geographical area of 10 acres. Since the intent behind MFP scheme was already supplanted under APC scheme, hence it was decided to be discontinued the MFP scheme w.e.f. 01.04.2021 with provision for committed liabilities.

(d): The Government monitors and evaluates the progress of sanctioned projects under PMKSY by conducting regular review meetings and site visits to ensure the physical progress of the projects is in consonance with the financial progress of the project. Government also constitutes panel of experts /consultants for undertaking inspection of projects sanctioned under the schemes as and when required. The timeline for completion of the projects is as per the individual component Scheme Guidelines.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO 2470 ANSWERED ON 21st MARCH, 2025, ON MEGA FOOD PARKS SET UP UNDER PMKSY

(Rs. In Crore)

Year	Budget allocated	Expenditure
2021-22	54.37	52.59
2022-23	24.80	22.14
2023-24	20.66	20.64
2024-25	32.55	8.32 (on 28.02.2025)

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